

MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING DECEMBER 2019
(data as on 09.01.2020)

Nature of incident	No. of cases registered	No. of cases disposed	Pendency as on date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	4	6	357
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	130	88	2967
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	6	24	730
BONDED LABOUR (Inc. Code 601)	60	48	1082
CHILDREN (Inc. Code 100-117)	81	76	677
WOMEN (Inc. Code 1300-1316)	582	583	2702
SC/ST/OBC (Inc. Code 1900-1909)	235	187	767
OTHERS	5378	5058	10421
TOTAL	6476	6070	19703

SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of December 2019

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU	5	9	153
HRD	8	10	135
TOTAL	13	19	288

Cases where NHRC recommended Monetary relief during the month of December 2019

Nature of incident	No of Cases	Amount recommended (in Rs.)
EXPLOITATION OF CHILDREN	1	50000
MALFUNCTIONING OF MEDICAL PROFESSIONALS	2	200000
IRREGULARITIES IN GOVT.HOSPITALS/PRIMARY HEALTH CENTRES	1	200000
CUSTODIAL DEATH (Judicial)	8	2000000
ABUSE OF POWER	1	100000
CUSTODIAL DEATH (Police)	1	500000
CUSTODIAL TORTURE	1	25000
ILLEGAL ARREST	1	50000
ALLEGED CUSTODIAL RAPE IN POLICE CUSTODY	1	300000
NON-PAYMENT OF PENSION/COMPENSATION	1	100000
GANG RAPE	1	100000
RAPE	1	100000
INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	4	705000
ATROCITIES ON SC	1	50000
TOTAL	25	4480000